GOVERNMENT OF ODISHA ENERGY DEPARTMENT

No. 13399 dated. 27/12/2023

ADVERTISEMENT

Sub: Invitation of application for the post of Director (Operation) in Odisha Power Transmission Corporation Ltd. (OPTCL)

Odisha Power Transmission Corporation Limited (OPTCL), a State-owned power utility organization in Odisha is engaged in the business of transmission of electricity with a vision to emerge as one of the leading utilities in the country. Its Corporate Office is at Bhubaneswar, Odisha. The present asset value of the Corporation is about Rs. 10236 Crores. As huge investments for setting up industries are lined up in the state, the demand of power transmission will increase manifold in future. This calls for massive expansion of the transmission network during the next five years.

2. Job Description and responsibilities:

This position is at the Board Level. The incumbent shall report to the Managing Director. She / He is responsible for the overall planning, operations & control of the Intra-State Transmission. She / He shall be responsible for entire gamut of Transmission Network and overall O & M functions of field units, E & MR and associated Techno-commercial activities and industrial connectivity. She / He shall ensure Transmission system availability by preventive maintenance followed by condition monitoring of the lines and equipment for evacuation of bulk power from generator to consumer end. She / He will coordinate with CEA, ERPC and OERC for better planning and coordination. She / He will introduce new systems, best practices in O&M.

3. Eligibility

I. <u>Age</u>:

Minimum Age will be 45 years and maximum age will be 60 years both external and internal candidates as on the date of this advertisement.

Term of engagement - 5 years or up to the age of 63 years, whichever is earlier.

II. Educational Qualification:

The candidate must be B. Tech Degree holder in Electrical Engineering or equivalent from a recognized University/Institute. Possession of MBA qualification or its equivalent Degree from a recognized Management School will be considered as an added advantage.

III. Key Skill:

He / She should have in-depth knowledge and experience in senior management/Board level a State Electricity Board/PSU or Private organisation in power sector.

IV. Experience:

For Internal Candidates:

A proven track record of at least 20 (twenty) years of post-qualification experience in relevant functional areas out of which at least 02 (two) years in a senior level position (GM & above)

OR

The candidate shall be drawing a pay in the scale of Rs.1, 23,100/- to 2, 15,900/- in level-15 of ORSP Rules, 2017 or higher scale of pay on the date of advertisement.

The applicant shall furnish the organizational chart indicating his/her current position there in.

If an internal candidate is selected for the post of Director (Operation), he / she should resign / take VRS from his service and join as Director (Operation) on Contractual appointment.

For all other candidates:

A proven track record of at least 20 (twenty) years of post-qualification experience in relevant functional areas out of which at least 03 (three) years in a senior level position (GM & above) in an organization of repute.

OR

The candidate shall be drawing a pay in the scale of Rs.1,23,100/- 2,15,900/ in Level-15 of ORSP Rules, 2017 or equivalent revised scale of pay or higher pay of Central Govt. / CPSE / other organization on the date of advertisement.

The applicant shall furnish the organizational chart indicating his/her current position therein.

V. Employment Status:

The applicant must on the date of application be employed in a regular capacity and not in a contractual / adhoc capacity, as one of the following:

- i. An officer of a Central Public Sector Enterprise (CPSE).
- ii. An officer of State Public Sector Enterprise.
- iii. An officer of Central/State Govt.
- iv. An officer from Private Sector Enterprises, listed with stock exchange having turnover of more than Rs.500 Crores in any of the last 03 years (FY 2020-2021 to 2022-23).

Interested candidates from State / Central Government / CPSUs / SPSUs may be considered on deputation. However the period of such deputation for the post shall not be less than 03 (three) years.

4. Remuneration:

The Pay will be in Cost to Company (CTC) pattern and shall be in line with the industry. Performance based service conditions and Market Based Salary (MBS) structure will be offered in the range of Rs. 35 lacs to Rs. 70 Lacs per annum.

Pay protection will be allowed only to the officers coming from the Central/ State Governments / CPSEs /State PSUs or any other Government organization.

5. Tenure of Appointment:

This position is on full time contract basis for a period of 05 (five) years or up to the age of 63 years, whichever is earlier.

The appointee will be on probation for initial period of 1 year and his/her appointment shall be confirmed after satisfactory completion of the probation period and approval of Energy Department.

6. Submission of Application:

Prospective candidates shall send their applications as in **Annexure-I** through proper channel with a prescribed forwarding letter by the respective Cadre Controlling Authority / controlling officer as in **Annexure-A**.

The applicant shall also submit:

- i. Self-attested copies of certificates in support of age (matriculation/ class 10th certificate) and degree and other qualifications.
- ii. A certificate separately (in sealed cover), duly certified by the Head of the Unit / Head of Organization currently working or last worked with regards to the integrity of the said applicant in **Annexure-II**,
- iii. His / Her performance rating in last 05 (Five) years duly certified by the Controlling Authority (in sealed cover) in **Annexure-III**.
- iv. A write up on significant contributions made by them during their present/past assignments and their suitability for the post.
- v. A statement indicating their vision for OPTCL over the next 05 years (in about 300 words).

In addition to the above, candidates belonging to private sector must submit the following documents.

- 1. Annual Reports of the Company for the last 03 (three) years (for FY 2020-2021 to 2022-23) duly certified by Company Secretary.
- 2. Evidence of listing on the Stock Exchange.
- 3. Details of job handled in the past with details/ particular references.

Interested candidates may arrange to send their applications through the Cadre Controlling Authority (for Central/State Govt. candidates)/ Controlling Officer (for other candidates) in the prescribed format along with a passport size photograph and other documents/ certificates as indicated above to the following address by Registered Post/ Speed Post only so as to reach by **5.30 P.M on 31.01.2024.**

Address: Principal Secretary to Govt., Energy Department, Kharavel Bhawan, Bhubaneswar – 751001

Envelope containing the application should be super-scribed as "Application for the post of Director (Operation), Odisha Power Transmission Corporation Ltd. (OPTCL)".

The undersigned reserves the right to accept/ reject any or all of the applications at any stage of selection without assigning any reason thereof.

7. Disqualification etc.:

- a. If any of the candidates who appeared for the interview and is selected, gives his/her unwillingness after the interview is held, 'or' his/her unwillingness after the issue of offer of appointment, he/she would be debarred for a period of two years from being considered for a Board Level post in any PSE other than the one to which the candidate belongs.
- b. In the above cases, no request for relaxation or otherwise would be entertained.
- c. Applications received beyond the last date and incomplete applications shall not be considered. Any wrong information given in the application will make the application liable for rejection.

Sd/-Principal Secretary to Government

Memo No. 13400 /En, Dated. 27/12/2023
Copy forwarded to Secretary, CERC, New Delhi/ Secretary, CEA, New Delhi/
Additional Secretary, Ministry of Power, Govt. of India/ CMD, NTPC/ NHPC/
PGCIL/ PFC/ REC for kind information and necessary action.
It is requested to kindly accord wide publicity of the advertisement among
interested and eligible candidates. Additional Secretary to Govt.
Memo No. 13401 /En, Dated. 27/12/2023 Copy forwarded to all Departments, Govt. of Odisha for information and
necessary action. Additional Secrétary to Govt.
Memo No. 13402 /En, Dated. 27/12/2023 Copy forwarded to CMD, OPTCL for kind information and necessary action. It is requested to take immediate steps for publishing this advertisement in two leading dailies (Both Odia and English). Additional Secretary to Govt.
Memo No. 13403 /En, Dated. 27/12/2023 Copy forwarded to EIC (El)-cum-PCEI, Odisha/ MD, OHPC/ GRIDCO/ OPGC/ Secretary, OERC/ CE, OREDA/ CEO, TPCODL/ TPWODL/ TPNODL/
TPSODL/ GEDCOL for information and necessary action. Additional Secretary to Govt.
Memo No. 13404 /En, Dated. 27/12/2023
Copy forwarded to Head, Portal Group, IT Centre, Lok Seva Bhawan,
Bhubaneswar for information and necessary action.
It is requested to host this advertisement in the website of Energy Department
urgently.
Additional Secretary to Govt.
Additional Secretary to Govt.

FORMAT OF APPLICATION

APPLICATION FOR	APPOINTMENT TO	THE POST OF	: Director (Operation)	in OPTCI
	ALL OHN HIVILINE IN		. Director toberations	III OF ICL

1.	Name in full:	
2.	Present Designation:	Passport size
3.	Office / Department:	photograph to be pasted
4.	Pay / Level (In detail):	
5.	Date of Birth:	
	(Self-attested copy of Matriculation Certificate to be enclosed)	
6.	Age as on the date of advertisement: Years: Month: Day	/s:
7.	Nationality:	
8.	Whether belongs to SC/ST/OBC :	
9.	Full Address (Office / Residence):	
	i. Office with Telephone No., Mobile No., e-mail address etc.	
	ii. Residence:	
10.	Present Emoluments: Basic Pay:	
	Dearness Pay / Allowances:	
	Special Pay, if any:	
	HRA.:	
	CCA.:	
	Any other allowances:	
	Total:	
11.	QUALIFICATION: Educational Qualification:	
	a. Academic :	
	 b. Professional: (Self-attested copies of all degree professional certificate) 	es to be enclosed)

		From	То	Years		
				Tears	Months	
	trai	where ning was		of	Nature of training	Achievemen
irnover o	f last three	years of the	e Compa	any where	ne is workir	ng presently
	TE SECTO urnover of opy to be i. ii. iii.	TE SECTOR EXECUTIVE armover of last three youngers to be attached) i. Rs	TE SECTOR EXECUTIVES: urnover of last three years of the opy to be attached) Turnover i. Rs for the viii. Rs for the viiii. Rs for the viiii. Rs for the viiii. Rs for the viiiiii. Rs for the viiiiiiiiiiiiiiiiiiiiiiiiiiiiiiiiiiii	ram where training was received TE SECTOR EXECUTIVES: urnover of last three years of the Comparopy to be attached) Turnover i. Rs for the Year 202 ii. Rs for the Year 202 iii. Rs for the Year 202	TE SECTOR EXECUTIVES: urnover of last three years of the Company where lopy to be attached) Turnover i. Rs for the Year 2020-21 ii. Rs for the Year 2021-22 iii. Rs for the Year 2022-23	TE SECTOR EXECUTIVES: urnover of last three years of the Company where he is working topy to be attached) Turnover i. Rs for the Year 2020-21 ii. Rs for the Year 2021-22

c. Details of affiliation with Professional Bodies / Institution / Society :

i.

Name:

15. List of Publications / Academic honours received: 16. If selected, minimum time required to join: 17. Organisational chart duly certified by the Controlling Authority: 18. Any other information: **Check List** Whether furnished your organizational chart indicating your current position there 1. in duly certified by the Controlling Officer Yes / No 2. Whether enclosed self-attested copy of matriculation certificates Yes / No Whether enclosed self-attested copies of Degree (B.E / B.Tech etc.) & Professional 3. Yes / No Degree (L.L.B, MBA etc.) certificate Whether submitted a statement on achievements / exceptional works in 4. Yes / No professional career (in about 500 words) Whether submitted a write-up on vision for OPTCL (in about 300 words) Yes / No 5. **Declaration:** I hereby declare that all the information provided above is true to the best of my knowledge and satisfaction. In case any information is found to be incorrect / misleading Energy Department, Govt. of Odisha reserves the right to take action deemed appropriate. (Name and Signature of the applicant) Date:

Place:

Forwarding letter by Cadre Controlling Authority (For Govt. / CPSE/ State PSU)/

Controlling Officer (for Private candidates)

To,				
Principal Secretary to Government	Principal Secretary to Government			
Energy Department	Energy Department			
Kharavel Bhawan, Bhubaneswar – 751001				
(By Regd. Post/ Speed Post only)	(By Regd. Post/ Speed Post only)			
Dear Sir,				
I am forwarding herewith the application (Annexure-I) of for the post of Director (Operation), OPTCL.				
The Integrity Certificate and Performance Grading Report (Annexure - II $\&$ III) are enclosed separately in a sealed cover.				
Place:	Signature:			
Date:	Name & Designation:			
	Seal of the Organization (if any):			

Integrity Certificate

(To be submitted in sealed cover)

This is to certify that the Integrity ofdoubts as verified from his / her Perform disciplinary proceedings is pending / contemp	nance Appraisal Reports. No vigilance /
Place:	Signature:
Date:	Name & Designation:
	Seal of the Organization (if any):

Performance Grading of past five years

(To be submitted in sealed cover)

Year	Grading	*Remarks
2018-19		
2019-20		
2020-21		
2021-22		
2022-23		

^{*}The maximum attainable grading for the above year.

Place:	Signature:
Date:	Name & Designation:
	Seal of the Organization (if any):